

In the National Company Law Tribunal, Jaipur

Item No. 203

CP No. (IB)-224/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sudarshan Lodha

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 18.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s) : Abhishek Kumar, Adv.
Harsh Gattani, Adv.
Naresh Kumar Sejvani, Adv.
For Respondent(s) : None appeared.

ORDER

The learned counsel for the applicant shall take out personal notice to the respondent by SPAD/RPAD and all other modes and file proof of service within ten days from today. Post the matter on 10.10.2019.

Sd -

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd -

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER